

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

27

C.S.P. No. 742/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: M/s. The Dukes Retreat Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	<i>Hemant</i>	<i>Ahuwala</i>	<i>Hemant</i>

ORDER

CSP No. 742/230-232/NCLT/MB/MAH/2017

CSP No. 747/230-232/NCLT/MB/MAH/2017

CSP No. 749/230-232/NCLT/MB/MAH/2017

The Company Petition is **admitted**.

List this matter for final hearing on **04.10.2017**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)